

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA - District and Sessions Judges - Appointment of Vacation Civil Judges for the respective districts in the state of Telangana from 01.06.2022 to 03.06.2022 in view of establishment of 33 new Judicial Districts - ORDERS - ISSUED.

READ: 1. High Court's Roc.No.1595/2022 B.Spl., dated 02.05.2022.
2. High Court's Letter Roc.No. 346/E1/2021 dated 19.05.2022.
3. High Court's Roc.No.2133/2022 B.Spl., dated 27.05.2022.

ORDER ROC.NO.2165/2022-B.SPL., DATED:31.05.2022

The High Court is pleased to pass the following order:

The following designated officers who are appointed as Vacation Civil Judges for the respective Districts from 01.06.2022 to 03.06.2022:

SL. NO.	NAME OF THE DISTRICT	NAME OF THE OFFICER APPOINTED AS VACATION CIVIL JUDGE
1.	ADILABAD.	Smt. D.Madhavi Krishna
2.	KUMURAM BHEEM ASIFABAD.	Sri D.Ravindra Sharma
3.	MANCHERIAL	Sri B.Sathaiah
4.	NIRMAL	Sri A.Karna Kumar
5.	KARIMNAGAR	Smt. S.Sreevani
6.	JAGITYAL	Smt. G.Neelima
7.	PEDDAPALLI	Sri M.Nagaraju
8.	RAJANNA SIRCILLA	Smt. N.Premalatha
9.	KHAMMAM	Dr. T.Srinivasa Rao
10.	BHADRADRI KOTHAGUDEM	Smt. M.Shyam Sree
11.	NIZAMABAD	Smt. Shoukath Jahan Siddique
12.	KAMAREDDY	Smt. S.N.Sreedevi
13.	MEDAK	P.Lakshmi Sharada
14.	SANGAREDDY	Sri P.Raju
15.	SIDDIPET	Sri T.Raghuram
16.	MAHBUBNAGAR	Smt. P.Neeraja
17.	WANAPARTHY	Sri Huzaib Ahmed Khan
18.	NAGARKURNOOL	Sri D.Rajesh Babu
19.	JOGULAMBA GADWAL	Smt. M. Kanaka Durga
20.	NARAYANPET	Sri Mohd. Abdul Rafi
21.	NALGONDA	Sri A.Jaya Raju

22.	SURYAPET	Smt. G.Premalatha
23.	BHONGIR	Sri V.Bala Bhaskar Rao
24.	RANGAREDDY	Sri Mohd. Afroz Akther
25.	VIKARABAD	Sri K.Sudershan
26.	MEDCHAL-MALKAJGIRI	Sri B.Suresh
27.	HANUMAKONDA	Sri M.Krishna Murthy
28.	WARANGAL AT HANUMAKONDA.	Smt. Koka Radha Devi
29.	JAYASHANKAR AT BHUPALAPALLY	Sri M.Srinivasa Chary
30.	JANGAON	Smt. K.Sailaja
31.	MAHABUBABAD	Sri P.Vasanth
32.	MULUGU	Smt. Venkata Padma Lalitha Siva Jyothi

Request for any changes in the above arrangements will not be entertained under any circumstances.

Note: The orders are placed in the High Court's Web Site <http://tshc.gov.in>

Lana
31/5/22
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The In-charge Officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
10. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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